

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 16/12/2025

(2022) 07 TEL CK 0060

High Court For The State Of Telangana:: At Hyderabad

Case No: Motor Accident Civil Miscllaneous Appeal No. 2657 Of 2018

Managing Director APPELLANT

۷s

Goda Ram Bai RESPONDENT

Date of Decision: July 28, 2022

Acts Referred:

• Motor Vehicles Act, 1988 - Section 166

Hon'ble Judges: G. Anupama Chakravarthy, J

Bench: Single Bench

Advocate: A Ravi Babu, Balla Ravindranath Savithri Devi

Final Decision: Disposed Of

Judgement

- 1.,Loss of dependency,"Rs.6,30,000/-
- 2.,Funeral expenses,"Rs.15,000/-
- 3.,"Consortium (Rs.40,000/- each for 3 claimants).","Rs.1,20,000/-
- 4.,Loss of estate,"Rs.15,000/-

,TOTAL,"Rs.7,80,000/-